## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

#### Coram

- 1. Shri Ashok Basu, Chairman
- 2. Shri K.N.Sinha, Member
- 3. Shri Bhanu Bhushan, Member

Petition No.13/2004

#### In the matter of

Implementation of order dated 1.1.2002 in Petition No.40/2000 and Review Petition No.110/2000 for approval of transmission tariff of assets in North Eastern Region covered in Petition No.40/2000 for the period from 1.2.2000 to 31.3.2004 for the pre-ABT period, and

Calculation of Powergrid Transmission Tariff for post-ABT period from 1.11.2003 based on ex-bus design/target energy in place of ex-bus actual energy of ISGS stations in NER

#### And in the matter of

Power Grid Corporation of India Ltd.

...Petitioner

#### Vs

- 1. North Eastern Regional Electricity Board, Shillong
- 2. North Eastern Electric Power Corporation Ltd., Shillong
- 3. National Hydro Electric Power Corporation Ltd. Faridabad
- 4. Assam State Electricity Board, Guwahati
- 5. Meghalya State Electricity Board, Shillong
- 6. Govt. of Arunachal Pradesh, Itanagar
- 7. Power & Electricity Deptt., Govt. of Mizoram, Aizwal
- 8. Electricity Deptt., Govt. of Manipur, Imphal
- 9. Department of Power, Govt. of Nagaland, Kohima
- 10. Department of Power, Govt. of Tripura, Agartala

.....Respondents

### The following were present

- 1. Shri Umesh Chandra, ED (Comml), PGCIL
- 2. Shri U.C. Misra, Dir (Pers/Comml), PGCIL
- 3. Shri S.K. Sinha, GM, PGCIL
- 4. Shri P.C. Pankaj, AGM (Comml), PGCIL
- 5. Shri Prashant Sharma, PGCIL
- 6. Shri U.K. Tyagi, Dy. General Manager, PGCIL
- 7. Shri C. Kannan, PGCIL
- 8. Shri M.M. Patnaik, PGCIL
- 9. Shri D.D. Dhayaseelan, PGCIL

10. Shri M.G. Ramachandaran, Advocate, PGCIL

# ORDER (DATE OF HEARING 16.3.2004)

Heard Shri S.K. Sinha, representative of the petitioner. Admit.

- 2. The petitioner is directed to serve copy of the petition to the respondents latest by 1.4.2004. The respondents may file their reply by 25.4.2004 with advance copy to the petitioner, who may file its rejoinder, if any, by 10.5.2004.
- 3. List this petition on 13.5.2004.

Sd/-(BHANU BHUSHAN) MEMBER Sd/-(K.N. SINHA) MEMBER Sd/-(ASHOK BASU) CHAIRMAN

New Delhi dated the 24<sup>th</sup> March, 2004